OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Sh. Surender S/o Sh. Tej Singh, Jr. Judicial Assistant, shall retire from Government service with effect from 31.05.2024 (Afternoon).

(Sanjay Garg-I) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. ____/Admn-II/JJA-PF/Ret./2024 Dated, Delhi the

Copy forwarded for information and necessary action to:-

- The Office of the Principal District & Sessions Judge, North, North-West, West, New Delhi, South, South-East, South-West, East, North-East, Shahdara, RADC; Delhi/New Delhi.
- The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3. The DDO, Accounts Branch, South District, Saket Courts, Delhi.
- 4. The Accounts Officer/AAO, Accounts Branch, South District, Saket Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 5. The Pay & Accounts Officer, through the concerned Accounts Branch.
- Dealing Assistants Establishment / Personal file / A.C.R. Cell / Seniority & Promotion / Transfer & Posting / Vigilance Branch / Litigation Branch / General Branch / Computer Branch / Library / LAYERS and Accounts Branch-PBR, SBR, Pension & Medical seats: Central District, Tis Hazari Courts, Delhi.
- Dealing Assistants Leave / Transfer & Posting / Vigilance Branch / Litigation Branch / General Branch / Computer Branch / Library and Accounts Branch-PBR, SBR, Pension & Medical seats: South District, Saket Courts, New Delhi.
- 8. In the Stationary Branch, South District, Saket Courts, Delhi.
- The Recruitment Cell, Promotion Cell, Tis Hazari Courts, Delhi.

10. The Web-Site Committee and Hindi Section, Tis Hazari Courts, Delhi.

11. The Official concerned: Sh. Surender S/o Sh. Tej Singh (EC- 65892617), JJA posted in Stationary Branch, South District, Saket Courts, Delhi, with the direction that before leaving the office you have to handover/clear all the dues/ charges in possession with you along with all the physical/ hardware/ Login Password/ Software articles related to your dealing seat, if any occupied. Further you are also directed to process regarding surrending of Govt. Accommodation, if occupied and submit the office ID Card to this office also.



(Simmi Kapoor) Administrative Officer (Judicial) (Admn.-II) O/o Principal Djstrict & Sessions Judge (HQs): Delhi.

Retirement